

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1830

ANSWERED ON:07.03.2013

SPECIAL STATUS TO STATES

Baitha Shri Kameshwar ;Patel Shri Devji;Ram Shri Purnmasi;Vijayan Shri A.K.S.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government proposes to allocate additional fund to some States like Bihar, Jharkhand, Rajasthan and Tamil Nadu under National Rural Development Water Mission (NRDWM) by according them special status;

(b) if so, the details thereof, State/UT-wise; and

(c) the details of additional funds likely to be released under the Programme, State/ UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) No, Sir.

(b) Does not arise in view of (a).

(c) Allocation of funds to States under the National Rural Drinking Water Programme are made under as per approved criteria. Additional allocation and subsequent release of funds under National Rural Drinking Water Programme to States is made at the close of the financial year after taking into account factors like the availability of savings, capacity of the States to absorb more funds and expenditure trend. The details of additional funds released to the States in 2012-13 is as under:

Sl.No.	Name of State/ UT	Additional Amount Released (Rs. in Crore)
1.	Arunachal Pradesh	66
2.	Tripura	31
3.	Haryana	76
4.	Punjab	45
5.	Gujarat	150
6.	Tamil Nadu	178
	Total	546